

June 23, 2006

Notification No. 70/2006-CUSTOMS (N.T.)

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962) and sub-rule (1) of rule 3 of Central Excise Rules, 2002, the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (Administration and Airport), Customs House, 15/1 Strand Road, Kolkata, to act as, -

(i) The Commissioner of Central Excise, Kolkata III Commissionerate, Kolkata, and

(ii) The Commissioner of Customs (Port), Custom House, Kolkata;

for the purposes of adjudicating the matters relating to show cause notice pertaining to M/s. Ruia Cotex Limited, 74/77, New Jessore Road, Doltola, 24, Parganas (N), Kolkata - 700 132 and others issued, vide, DRI. F.No: 60/KOL/2004/5454-5475, dated 30.11.2005 by the Additional Director General, Directorate of Revenue Intelligence, Kolkata Zonal Unit, 8. Ho Chi Minh Sarani, 2nd Floor, Suite -16, , Kolkata - 700 071.

[F.NO.437/ 11 /2006-Cus.IV]